NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

NAVEEN KUMAR MURTHI

For Respondent Positions

M. BORNAN ATIQ

H. Ray Hy

ORDER

Both the counsels are present. In view of the order to be passed in CP/80/2017 put up the matter on 18.01.2018.

- sd-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /pb/

- sel-(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)